

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 04-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/240(CHE)/2024
PETITION NUMBER : CP(IBC)/231/2022
NAME OF THE APPLICANT : Kavitha Surana (RP) (J Saravanan)
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 95(1) & 99 of IBC, 2016

ORDER

Ld. Counsel Mr. S. Sathiyarayanan for IRP.

No reply received. Respondent is set ex parte.

List the matters for hearing on **27.08.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk